



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,4th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT			
7 Crl.A./66/2019 (AT 10:30 AM)	AFTAB UDDIN @ AFTAB ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR I A HAZARIKA	MR. B HALDAR(R-2) MR. S BARMAN(R-2) MR B DEORI(R-2) MS. B BHUYAN, ADDL. PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



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[AT 10:30 AM]

BEFORE:

**HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./73/2021 WP(C)/8524/2018 (Disposed)	MANGLA DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. S BANIK MR. M BISWAS MS M DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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LEAVE NOTE OF ADVOCATES FOR 04/09/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)
DATED 31-08-2021 TO 04-09-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
18	WP(C)/4399/2021 B/O	SUBENDU ROY @ SUBHENDU ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. N N JHA MR. M BERIA	SC, APDCL

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
16	WP(C)/4032/2021 FIXED	AMAN SATYA KACHROO TRUST Versus THE UNION OF INDIA AND 13 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/4162/2021 FIXED	ABDUL HASMAT Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST
18	WP(C)/2963/2021	ABDUL HASMAT Versus THE STATE OF ASSAM AND 5 ORS.	MR F U BARBHUIYA MS S DAS	SC, FOREST
19	WP(C)/4382/2021 B/O	SANJIB DEKA Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. D HAZARIKA MR. J M GOGOI MR. R PHUKAN MR. T BARUAH MS. J M RABHA	SC, APDCL
20	WP(C)/4383/2021 B/O	MIHIR KANTI BISWAS Versus THE STATE OF ASSAM AND ANR	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, G M D A
21	WP(C)/4392/2021 B/O	MANASH RADU KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHOWDHURY MS D DAS	SC, FOREST
22	WP(C)/4397/2021 B/O	BHABEN BORA Versus THE STATE OF ASSAM AND 2 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. D K DAS	SR. GA, ASSAM
23	WP(C)/4403/2021 B/O	GOLAP BORO AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MS. P DAS	GA, ASSAM SC, REVENUE SC, G M D A SC, PWD

ORDERS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

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ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
17	Bail Appln./2080/2021 P/H, FIXED	VIKAS JAIN @ VIKASH JAIN Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. T CHAKRABORTY	PP, ASSAM
	WITH			
18	Bail Appln./2006/2021	AMIT PEGU @ AMIT K PEGU Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
	WITH			
19	Bail Appln./2008/2021	BANAMALLIKA CHOUDHURY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A GOHAIN MR S DAS	PP, ASSAM
	WITH			
20	Bail Appln./2029/2021	SIDDARTHA BORTHAKUR Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
	WITH			
21	Bail Appln./2030/2021	AMIT BARUAH AND 3 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D P BORAH MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
	WITH			
22	Bail Appln./2031/2021	PANKAJ KAKOTY Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
	WITH			
23	Bail Appln./2035/2021	RAKESH BORGHAIN AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM

24	WITH Bail Appln./2036/2021	DEBAJANI HAZARIKA @ DEBOJANI HAZARIKA Versus THE STATE OF ASSAM	MR S DEKA MR B K BARMAN	PP, ASSAM
25	Bail Appln./2166/2021 B/O	PRANAB DAS Versus THE UNION OF INDIA	MR N AHMED MR G P CHETIA	SC, NCB
<u>BAIL HEARING (BA)</u>				
26	Bail Appln./2119/2021 FIXED	BEM BEM @ NEMBEINLING MATE AND 2 ORS. Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM

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